

(a) whether Government are considering to increase the number of hopping flights from Delhi to Imphal and back in view of the hardship faced by the people due to limited number of flights available at present;

(b) if so, when the revised schedule will come into force; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) Does not arise.

(c) Due to continuing shortage of aircraft capacity Indian Airlines is not in position to increase services on Delhi-Imphal Sector.

Aromatic Plant in Tamil Nadu

471. SHRI M. SELVARASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a proposal for setting up an aromatic plant in Tamil Nadu was approved by the Union Government;

(b) if so, the details of the project and when it was approved; and

(c) the action taken for setting up of the project so far?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c). A letter of intent was given to Madras Refineries Limited on 6th February, 1987 for setting up an aromatic complex at Madras. Since then a new company in the name of M/s National Aromatics and Petrochemicals Corporation Ltd. has been incorporated to implement the project in the joint sector. The company has

obtained necessary pollution control and environmental clearance from the State Government. Foreign collaborator has also been identified. The estimated project cost, given by the company, as revised, is Rs. 1433-crores.

Derailment of 4007 Up-Allahabad-Bareilly Passenger Train

472. SHRI R.M. BHOYE:
SHRI R.N. RAKESH:
SHRI MANIKRAO
HODLYA GAVIT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether some bogies of 4007 Up-Allahabad - Bareilly passenger train were derailed in Lucknow on 3 January, 1991;

(b) if so, the details thereof and the causes of the accident;

(c) the details of loss of life and property;

(d) whether any inquiry has since been conducted in this regard by the Government;

(e) the findings thereof;

(f) whether any compensation has since been paid; and

(g) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (e). On 3.1.91, 7 coaches of 4007 Up Mughalsarai-Lucknow-Bareilly passenger derailed between Allahabad-Prayag station near road over bridge No. 174. As a consequence, 12 passengers sustained injuries.

Loss to railway property has been estimated at Rs. 80,000/-.